

**File No.22/4/2016-Adm/E-Committee-2312/21**  
**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Ministry of Power**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003**

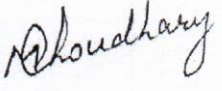
Dated the 21<sup>st</sup> December, 2021

**OFFICE ORDER**

Hon'ble Officiating Chairperson, Appellate Tribunal for Electricity is pleased to re-constitute the E-Committee consisting of the following officers :-

- |      |  |   |          |
|------|--|---|----------|
| (i)  | Dr. Ashutosh Karnatak<br>Hon'ble Technical Member(P&NG)            | - | Chairman |
| (ii) | Shri Sandesh Kumar Sharma<br>Hon'ble Technical Member(Electricity) | - | Member   |

2. The above Committee will look after the work of upgradation/modification/development/regular updation of official website, activities in connection with computerization of APTEL and any other work related to IT.

  
**(Madhulika Choudhary)**  
Registrar

Copy to :-

1. PS to Hon'ble Chairperson (Officiating)
2. PS to Hon'ble Technical Member (P&NG)
3. PPS to Hon'ble Technical Member (Electricity)
4. PPS to Registrar
- ✓ 5. Mohd. Shakeel, Office Assistant/IT(through outsource) upload the order on the Website of APTEL.
6. Guard File